

possible to give details in the interests of proper investigations.

(c) The delay is due to the fact that the company has gone into liquidation and no legal action against the company can be taken without the permission of the High Court.

CORRECTION OF ANSWER TO UNSTARRED QUESTION NO. 4187 DATED 24-3-1969 RE. INCOMPLETE FITTINGS IN FOUR STOREY QUARTERS IN SECTOR 12, R. K. PURAM, NEW DELHI.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : In answer to part (a) of the Unstarred Question No. 4187 in the Lok Sabha on the 24th March, 1969, it was *inter alia* stated that "costly fittings like fans etc. were, as usual provided after occupation to avoid pilferage". On a further investigation it has been found that out of 400 four-storeyed quarters in Sector XII, fittings were provided in about 350 quarters. In the remaining quarters, fans and a few fittings such as lamp shades and brackets could not be made available by the allottees for providing the electrical fittings in the remaining quarters are expected to be provided by the 31st March, 1969. Therefore, the answer to part (a) of the Unstarred Question No. 4187 in the Lok Sabha on the 24th March, 1969, may kindly be read as follows :—

(a) No, Sir. The 400 four-storeyed quarters in Sector XII of Ramakrishnapuram were allotted after water and electricity were available. Costly fittings like fans etc. were, as usual, provided in about 350 quarters occupation to avoid pilfersage. In about 50 quarters fans and a few fittings such as lamp shades and brackets could not be provided because about 20 of these quarters have not been made available by the allottees for the installation of electrical fittings. The fans and fittings in the remaining quarters (about 30 in number) are expected to be provided by the 31st March, 1969.

I regret the slight factual inaccuracy which crept in the previous answer.

12.37 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE REPORTED ATTACK ON MAHATMA GANDHI AND PANDIT JAWAHAR LAL NEHRU IN A SOUVENIR

SHRIMATI ILA PALCHOUDHURI (Krishnagar) : Sir, I call the attention of the Minister of Education to the following matter of urgent public importance and I request that he may make a statement thereon :

"The scandalous attack on Mahatma Gandhi and Pandit Nehru in the Souvenir published from Jadavpur University by Anupam Mukhopadhyaya and Samit Ghosh."

SHRI H. N. MUKHERJEE (Calcutta North-East) : On a point of order, Sir. (*Interruptions.*)

SOME HON. MEMBERS : I do not know why rowdiness should start. I wish to raise a point of order. Are we in this House to be called upon to take notice of what happened in individual university campuses and what is done by individuals? Much more than these people I care for Gandhiji. The whole world knows it. These rowdies do not know. (*Interruptions.*) You know, Sir, and whoever matters in this country knows my attitude and my people's attitude towards Gandhiji. That is a different matter. The proceedings of this House are becoming absolutely unintelligible to those who have been in this House longer than so many of these people. When I read this notice, I was flabbergasted—Mr. X said something in Jadavpur University and we discuss it in Parliament. Where are we going? I want to know how it is that this kind of things is permissible. I do not know what is all this n n-sense. It is a procedural matter. Are these rowdies devotees of Mahatma Gandhi?

MR. DEPUTY-SPEAKER : Usually, we in this House respect the autonomy of university bodies. But in this case, it appears to me from the notice that a certain matter is published in a souvenir.